

Seventeenth Loksabha

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**HON. CHAIRPERSON:** Now, Matters under Rule 377 – Dr. Heena Vijaykumar Gavit.

**Title: Need to amend existing guidelines pertaining to Jal Jeevan Mission.**

**DR. HEENA VIJAYKUMAR GAVIT (NANDURBAR):** The Government is implementing Swacch Bharat Mission (Gramin) which includes Solid-Liquid Waste Management Program with the objective of bringing improvement in cleanliness, hygiene and the general quality of life in rural areas. Villages with population of more than 5000 are given funds directly for construction of drainage system.

The Jal Jeevan Mission Scheme is being implemented on mission mode wherein 55 litres *per capita* per day is being provided and the average water consumption for a household is 200 litres per household. The availability of water leads to generation of liquid waste and grey water which requires a proper drainage system in order to drain out the waste water which, if accumulated, can lead to increase in vector-borne diseases. The current guidelines state that for villages with less than 5000 population, funds are to be given through MNREGA and 15<sup>th</sup> Finance Commission Guidelines for construction of drainage system.

However, the said funds are inadequate and hence, I request the Government to kindly remove the cap on funding for villages with 5000 plus population and make necessary amendments to the existing guidelines in order to provide funds for construction of drainage system

in every village irrespective of the population which will ensure proper waste management and reduce pollution.

**माननीय सभापति :** माननीय सदस्य, जो पाठ आपके पास है, केवल उसी को पढ़िये। वही रिकॉर्ड में जाएगा, उसके इतर कुछ मत बोलिए।

... (व्यवधान)